



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/152/2024 FIXED	AKHIL BHARATIYA CHA MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	
2	WA/307/2024 FIXED	BIBHU BHUSAN DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	GA, ASSAM
3	I.A.(Civil)/3550/2024 B/O in WA/1431/2023 WITH WA/1431/2023 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus SUNITA AGARWAL THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus SUNITA AGARWAL B	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR. DEBANUJ DUTTA MR. B GOGOI	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
4	WA/381/2024 FIXED	THE STATE OF ASSAM AND ORS Versus BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	
5	WA/388/2024	BOBITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
6	WP(C)/6120/2024	M/S TRISHUL ENTERPRISE AND 2 ORS Versus THE INDIAN BANK AND 2 ORS	MR. S K DEORI MS. SOMILA MR GAURAV R DUTTA MR A R BAROOAH	SC, INDIAN BANK
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
7	WA/317/2024 FIXED	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

8	WA/268/2018 FIXED	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. SURAJIT DAS(R-3) MR. P P DAS(R-3) MR. T SK
9	WA/271/2024 CAVT. NO.06062/024, FIXED	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
	WITH I.A.(Civil)/2393/2024 in WA/271/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
10	WA/302/2024 B/O	DHRUBAJYOTI SAIKIA Versus SIMANTA GOGOI AND 4 ORS	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM MR G PEGU(R-1) MR B KAUSHIK (R-1) MR. S HAZARIKA(R-1) MS. M K SHARMA(R-1) SC, EXCISE DEPTT.
HEARING				
11	WA/167/2022 CAVT. NO.05232/022, FIXED, WITH LCR, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
12	WA/327/2022 FIXED	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
13	WITH WA/15933/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SWETA DIDWANIA (A)	MR. B GOGOI	
	WITH I.A.(Civil)/3245/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SWETA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	
14	WITH WA/15935/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus USHA DEVI AGARWAL (B)	MR. B GOGOI	
	WITH I.A.(Civil)/3253/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus USHA DEVI AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	
15	WITH WA/15936/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SANDEEP AGARWAL (E)	MR. B GOGOI	
	WITH I.A.(Civil)/3249/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SANDEEP AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	

- 16 **WITH**
[WA/15937/2022](#)
(Filing Number)
- THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR
Versus
BANDANA AGARWAL (A)
- WITH**
[I.A.\(Civil\)/3243/2024](#)
- THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR
Versus
BANDANA AGARWAL
- MR. D SAIKIA
MR. B GOGOI
MR M BHUYAN
- 17 **WITH**
[WA/15938/2022](#)
(Filing Number)
- THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR
Versus
NIRMALA DIDWANIA (B)
- WITH**
[I.A.\(Civil\)/3244/2024](#)
- THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR
Versus
NIRMALA DIDWANIA
- MR. D SAIKIA
MR. B GOGOI
MR A CHALIHA
MR M BHUYAN
- 18 **WITH**
[WA/15940/2022](#)
(Filing Number)
- THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR
Versus
SANJAY AGARWAL (E)
- WITH**
[I.A.\(Civil\)/3247/2024](#)
- THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR
Versus
SANJAY AGARWAL
- MR. D SAIKIA
MR. B GOGOI
MR A CHALIHA
MR M BHUYAN
- 19 [WA/210/2023](#)
FIXED
- ASSAM SANGRAMI CHAH SRAMIK SANGHA
Versus
THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR
- MR B D DAS
MR H K SARMA
MRS R DEKA
MR. S DAS
MRS. R T DAS
MR. N BORUAH
MS. D BARUAH
- MR A SARMA
MR. K KALITA (R-1)
MR. LENTSO (R-1)
MS G SWAMI (R-1)
- 20 [WA/241/2023](#)
FIXED
- BAPPA CHAKRABORTY
Versus
THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION
- MR A DASGUPTA
MS B DAS
- DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024

19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/621/2024	ZAHED ALI Versus SURANJANA SENAPATI	MR P BHARDWAJ MS. B DEVI	
2	Cont.Cas(C)/622/2024	MAFRUZA BEGUM Versus SURANJANA SENAPATI	MR P BHARDWAJ MS. B DEVI	
3	WP(C)/1403/2024	KHARGESWAR BORA Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH MR. N J MEDHI	SC, HIGHER EDU
4	WP(C)/4013/2024 FIXED	MOUSUMI BHATTACHARJEE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM SC, SEC. EDU.
5	WP(C)/5193/2024 FIXED	KHAGEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MS. M PHUKAN	SC, SEC. EDU. SC, FINANCE DEPTT.
6	WP(C)/5605/2024 CAVT. NO.10612/024, FIXED	MAMUN IKRAMUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
7	WP(C)/5743/2024 FIXED	BEDA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
8	WP(C)/5855/2024 FIXED	SYEDA ZINNA AKHATARA AHMED AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
9	WP(C)/5885/2024 FIXED	DEWAN ABDUS SATTER Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	GA, ASSAM SC, SEC. EDU.
10	WP(C)/6076/2024	RIJU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR SOHAING	SC, ELEM. EDU GA, ASSAM
11	WP(C)/6079/2024	ANU BALA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MD. MEMON AHMED	SC, ELEM. EDU GA, ASSAM SC, TREASURY
12	WP(C)/6080/2024	MASUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM

13	WP(C)/6081/2024	SAMIR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU
14	WP(C)/6087/2024	MUKUT SINGHA LAHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
15	WP(C)/6089/2024	GEORGE BHUSAN TETTA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, SEC. EDU.
16	WP(C)/6091/2024	DINESH PURAN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
17	WP(C)/6101/2024	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6103/2024	DHRUBAJIT CHOUDHURY Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR D DEKA MR N J KUMAR	SC, D U
19	WP(C)/6107/2024	ABDUR RAHIM Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
20	WP(C)/6127/2024	DEBIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
ADMISSION				
21	WP(C)/3230/2017 FIXED	DIPAMONI PHUKAN @ KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MRS.R GOGOI	SC, SECONDARY EDUCATION SC, FINANCE
22	WP(C)/2572/2022 B/O	ANIL KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU SC, SSAM
23	WP(C)/7039/2022 B/O	MANISHA BHOWMIK AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN (P-1,2) MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
24	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
25	WP(C)/2846/2023 B/O	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. M U MAHMUD (R 8) SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
26	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
27	WP(C)/3944/2023 B/O	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)
28	WP(C)/4110/2023	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
29	WP(C)/7474/2023	JURI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU.

30	WP(C)/181/2024	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
31	WP(C)/471/2024	CHANDAN KAIRI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
32	WP(C)/1057/2024	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
33	WP(C)/1828/2024 FIXED	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	MR. D K BAGCHI(R-5) SC, SEC. EDU.
34	WP(C)/2405/2024	DR. D KOTESWARA RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY (R-1,2) SC, NIT
35	WP(C)/3128/2024	DULASRWN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. Y S MANNAN MS N DEKARAJA	SC, HIGHER EDU MR. P K DEKA(R-7) J U AHMED (R-5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-5,6) SC, BTC
36	WP(C)/4099/2024 B/O	BISTURAM DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, SEC. EDU.
37	WP(C)/4362/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
38	WP(C)/4373/2024 FIXED	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
39	WP(C)/4651/2024	IMDAD HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUHDURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE DEPTT.

ORDERS

40	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
41	Cont.Cas(C)/491/2019	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
42	I.A.(Civil)/1368/2019 B/O in WP(C)/156/2019 WITH WP(C)/156/2019	MD. ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR MR. D BORAH	SC, ELEM. EDU
		ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR T N SRINIVASAN MR. R K TALUKDAR MR. D BORAH MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU
43	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	MR. D SAIKIA(R-5) MR. N J KHATANIAR(R-5) MR. N J KHATANIAR(R-5) MS. D MUSAHARY(R-5) MS P DAS(R-2)

44	Cont.Cas(C)/251/2022	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
45	WP(C)/6928/2022 FIXED	SHAHJAHAN ALI @ MD. SHAHJAHAN ALI Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	MR R ISLAM (R-10 & 13,14) MS. U NANDA (R-10 & 13,14) SC, SEC. EDU.
46	WP(C)/4998/2023 B/O	MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODHANI (R-9) SC, FINANCE
	WITH I.A.(Civil)/3342/2023 in WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
47	Cont.Cas(C)/290/2024 B/O	JAYANTA BORUAH Versus RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	
48	I.A.(Civil)/3095/2024 FIXED, Review.Pet./35/2020 (D/O), WP(C)/1421/2018(D/O) in Review.Pet./35/2020	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR R DHAR MR. R MAZUMDAR MR. S BHUYAN SC, SEC. EDU. SC, FINANCE
	WITH Cont.Cas(C)/163/2020	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR. K GOGOI(R-1)
51	I.A.(Civil)/3437/2024 B/O in WP(C)/2612/2020 WITH WP(C)/2612/2020	DULAL SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/2612/2020	DULAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU SC, FINANCE
52	WP(C)/4326/2024 B/O	ASHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC, SEC. EDU.
53	WP(C)/4514/2024 B/O	FORHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
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19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
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25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3532/2024	SANKAR KUMAR BISWAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A SARKAR J RABHA MS A DAS	SPL. PP, C.B.I.
2	Bail Appln./3533/2024	ABU TALEB Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
3	Bail Appln./3534/2024	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
4	Bail Appln./3536/2024	SORIFUL ISLAM @ MD SHORIFUL ISLAM @ RAHUL Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
5	Bail Appln./3537/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	Bail Appln./3538/2024	ABU KAUSEAR Versus THE STATE OF ASSAM	MR. R SARMA MR. B.J. BRAHMA	PP, ASSAM
7	Bail Appln./3539/2024	MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
8	Bail Appln./3541/2024	GOPAL BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
9	Bail Appln./3543/2024	ARFAT ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
10	Bail Appln./3548/2024	RUBUL HUSSAIN KHAN @ RUBUL HOSSAIN KHAN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MISS. R R KAKATI MR H A AHMED	PP, ASSAM
11	Bail Appln./3549/2024	HASAN ALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MISS. R R KAKATI MR H A AHMED	PP, ASSAM

MOTION

12	AB/2159/2024	MUFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	AB/2728/2024	RUMIR ENGTIPI Versus THE STATE OF ASSAM	MS. M BAISHYA MS. I DAS MS. B SARMAH	PP, ASSAM
14	AB/3023/2024 FIXED	GOPAL CH BISWAS AND 5 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
15	AB/3061/2024	JOYDUL HUSSAIN @ JAYDUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
16	AB/3062/2024	NAZRUL ISLAM @ ARYAN KHAN Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
17	AB/3066/2024	VIVEK SAHA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
18	AB/3068/2024	ABDUL LATIF @ ABDUL LOTIF AND ANR. Versus THE STATE OF ASSAM	MS N KHATUN	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./1870/2024 WITH CASE RECORD(SCANNED COPY), FIXED	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
20	Bail Appln./1926/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PREM GOGOI Versus THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
21	Bail Appln./1932/2024	JHON PATIR Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
22	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
23	Bail Appln./2834/2024 FIXED	MONIRUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
24	Bail Appln./3089/2024 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM AND ANR	MRS P P BORAH MR. P K DAS	PP, ASSAM
25	Bail Appln./3145/2024 FIXED	MIJANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
26	Bail Appln./3317/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOY DEV KAKATI @ JOYDEB Versus THE STATE OF ASSAM AND ANR	MR. H S BORAH	PP, ASSAM
27	Bail Appln./3318/2024 FIXED	MD SHARIFUL KHAN @ AKRALU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
28	Bail Appln./3329/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. NUR HOSSAIN Versus THE STATE OF ASSAM AND ANR	MR S DAS MR. B CHOWDHURY	M. HOSSAIN (R-2) PP, ASSAM
29	Bail Appln./3339/2024 FIXED	ARIFUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
30	Bail Appln./3363/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PAULUS TIRKI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM

31	Bail Appln./3379/2024 FIXED	RINA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
32	Bail Appln./3384/2024 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
33	Bail Appln./3385/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GOLZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M ALI MR. I U CHOWDHURY H R KHAN	MR A K AZAD (R-2) PP, ASSAM
34	Bail Appln./3409/2024 FIXED	MD SAHA ALI AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MS S AHMED MS A SIDDIKA	PP, ASSAM
35	Bail Appln./3418/2024 FIXED	ABDUL ALIM LASKAR Versus THE STATE OF ASSAM	MR. D F A AHMED MR. A M S MAZUMDER	PP, ASSAM
36	Bail Appln./3423/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJIT KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B M DEKA MR. M ALAM	PP, ASSAM
37	Bail Appln./3436/2024 FIXED	THANGGUNSEM HAOKIP AND ANR Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
38	Bail Appln./3443/2024 FIXED	RUMA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING				
39	AB/1738/2024 FIXED	MUSTAFA LYNDOH Versus THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
40	AB/1809/2024 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
41	AB/2113/2024 FIXED	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
42	AB/2386/2024 FIXED	VIKASH SHARMA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
43	AB/2554/2024 FIXED	WAHIDUR RAHMAN @ LELE Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
44	AB/2601/2024 FIXED	WASIM AKRAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
45	AB/2610/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
46	AB/2635/2024 FIXED	ANIL KUMAR NARZARY Versus THE STATE OF ASSAM AND ANR	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
47	AB/2790/2024 FIXED	BIJAY TAMANG @ BIJAY LAMA Versus THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM
48	AB/2815/2024 FIXED	SHRI RAM KISHAN GATTANI Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. A K SAHEWALLA MR M SAHEWALLA MR H K SARMA	MR B D DAS (INFORMANT) MR H K SARMA(INFORMANT) MR. D THAOSEN(INFORMANT) MR J LOTH PP, ASSAM
49	AB/2818/2024 FIXED	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM

50	AB/2843/2024 FIXED	ASHRAFUL HAQUE @ ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	PP, ASSAM
WITH				
51	AB/2767/2024	SHAZIBUL HASSAN MOLLAH AND ANR Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
52	AB/2864/2024 B/O	FIROZ ISLAM SARDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	PP, ASSAM
53	AB/2875/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	PP, ASSAM
54	AB/2929/2024 FIXED	SAFIKUL SAIKIA Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
55	AB/2939/2024 FIXED	ABDUL CHALAM AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR Z RAHMAN	PP, ASSAM
56	AB/2949/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BHORAT BORBORA @ BHARAT BORBORA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	MR B BORA (R-2) MR P S RAJA (R-2) MR A B DUTTA (R-2) PP, ASSAM
57	AB/2962/2024 FIXED	SRI AMRIT ADHIKARI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
58	AB/2969/2024 FIXED	SALAM AHMED@ ASHIQUE AHMED Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	PP, ASSAM
59	AB/2972/2024 WITH OFFICE NOTE, FIXED	INAMUL HUSSAIN @ INAMUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
60	AB/2979/2024 WITH OFFICE NOTE, FIXED	ISMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MR. S K SINGHA	PP, ASSAM
61	AB/3013/2024 FIXED	KANDARPA CHALIHA Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM

ORDERS

62	I.A.(CrI.)/665/2024 AB 3239/2019(D/O) in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2200/2024 B/O	JAWAHIR MD EKBAL Versus THE STATE OF ASSAM AND 2 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MS. N BORAH (R-2,3) MR S DUTTA (R-2,3) MR U.SARMAH (R-2,3)
MOTION				
2	Cont.Cas(C)/623/2024	DURGESWAR DAS Versus GAYATRI BHATTACHARYYA	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
3	Cont.Cas(C)/624/2024	DHARANI BAISHYA Versus GAYATRI BHATTACHARYYA	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
4	WP(C)/5559/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM SC, REVENUE
5	WP(C)/5804/2024 FIXED	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY SC, HEALTH
6	WITH WP(C)/5645/2024	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
7	WP(C)/5937/2024	DEV KUMAR CHOUDHURY @ DEVA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	SC, A.H and V. DEPT.
8	WP(C)/6074/2024	BIKASH CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	GA, ASSAM
9	WP(C)/6084/2024	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL

10	WP(C)/6085/2024	MD. MOHIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D KALITA MR. H RAHMAN MR. T RAHMAN R SAIKIA	GA, ASSAM
11	WP(C)/6093/2024	SUMI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, APSC
12	WP(C)/6097/2024	MAMATAZ BEGUM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A RAHMAN	GA, ASSAM
13	WP(C)/6098/2024 B/O	BINOD BHAGABATI Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. J PATOWARY	SC, APGCL
14	WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM DY.S.G.I.
15	WP(C)/6104/2024	SATYA PRASAD HAZARIKA Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH P SHARMA	DY.S.G.I.
16	WP(C)/6105/2024	MUNIN DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM
17	WP(C)/6110/2024	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	SC, HEALTH
18	WP(C)/6113/2024 B/O	PRADIP KUMAR BHUYAN Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. J PATOWARY	SR. SC, APGCL
19	WP(C)/6121/2024	NAMITA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. P BORAH	GA, ASSAM
20	WP(C)/6132/2024	GITUMANI ADHIKARY Versus THE STATE OF ASSAM AND 12 ORS.	MR. P K ROYCHOUDHURY MD. A J ATIA MS A H ATIA	GA, ASSAM
21	WP(C)/6133/2024	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR AKHINUR ISLAM MR. A K HANNAN	GA, ASSAM
ADMISSION				
22	WP(C)/6155/2023 B/O	RAJU KALITA Versus THE UNION OF INDIA AND 2 ORS	MR H BARUAH MR P P PHUKAN	DY.S.G.I.
23	WP(C)/2838/2024 FIXED	SAHERA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
24	WP(C)/5148/2024 FIXED	NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
ORDERS				
25	WP(C)/5467/2024 FIXED	SUMITA BAGLARY Versus THE UNION OF INDIA AND 10 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM MR. S P CHOUDHURY (R-1,2,3) DY.S.G.I. SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/8131/2018 FIXED, WITH LCR	SATYA BAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA SC, F.T
2 WP(C)/2618/2021 FIXED	SAMIR PAUL Versus THE UNION OF INDIA AND 6 ORS	MR. B P SINHA S R DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WP(C)/6290/2022 WITH LCR	MUSSTT RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 WP(C)/726/2024 WITH LCR	ABUL KASHEM @ ABDUL KASHEM Versus UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/1487/2024 WITH LCR	ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/2535/2024 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7 WP(C)/4145/2024 WITH LCR	ABDUL KARIM Versus THE UNION OF INDIA AND 7 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

8	WP(C)/4386/2024	MAZEDA KHATUN @ MUSSTT. MAJIDA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4672/2024	ZAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/4963/2024	DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
WITH				
	I.A.(Civil)/3033/2024 in WP(C)/4963/2024	DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/5075/2024 B/O	RAHIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5119/2024 B/O	MUSLEMA KHATUN @ MOSLEMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5155/2024	SALAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/6082/2024	AHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/6083/2024	SIKANDAR ALI @ MOHAMMED SIKANDAR ALI @ SIKANDAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R BORA MR S NOWAJ MS R MEDHI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/6088/2024	MUSSTT KHOTEZA (KHATUN) BEWA @ KHATUB BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/6096/2024	RAJAB ALI @ RAJIB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/6102/2024	MD. ENGRAJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/6109/2024	FIROJA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/6111/2024	NAYEB ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/6123/2024	CHAN BHANU @ CHANBAHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

22	WP(C)/4217/2018 WITH LCR	MUSTT. NAFSIA BEGUM @ NASFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/6469/2018 WITH LCR	ALEZA KHATUN @ ALEYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MD B ZAMAN MS. M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/6556/2018 WITH LCR	DILJAN @ DILJAN BEGUM @ DILJAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR B ISLAM MR. S HUSSAIN MR. A A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/6559/2018 WITH LCR	TOYUB ALI @ TOIYA ALI Versus THE UNION OF INDIA AND 8 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/6560/2018 WITH LCR	LILA DUTTA @ LILA DAS @ LILA RANI DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS. D DUTTA MS. J GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/6585/2018 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR R ALOM MR. J AHMED S Z AHMED MS. H BEGUM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/6596/2018 WITH LCR	GEETA HAZONG Versus THE UNION OF INDIA AND 7 ORS.	MR H TALUKDAR MS. M DEKA MS D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WA/343/2024 CAVT. NO.08332/024, FIXED, WITH OFFICE NOTE, CAVT./833/2024	SAMBHU BAISHNAB Versus THE STATE OF ASSAM AND 22 ORS	MR. A B T HAQUE	SC, CO OP MR. D HUSSAIN MR. R A MAZUMDER FOR CAVEATOR
30	WP(C)/5398/2024 FIXED, WITH LCR	SUFIIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3241/2024 in WP(C)/5398/2024	SUFIIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
31	WP(C)/5457/2024 FIXED	SAHERA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/5509/2024 FIXED, WITH LCR	SAHADAT ALI @ SAHADAT MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI J M SULAIMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
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26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,22nd November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA****COURT NO: 10****[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/103/2024	JUNIEL INDUWAR @ BIRCHA Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/104/2024	MD. HARESH ALI Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/105/2024	GOPAL RAY Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/106/2024	GANESH BHUYAN Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/116/2024	RAJU GOGOI @ RAJEN Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/117/2024	KARLUS LOHAR Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
7	Crl.L.P./34/2023 in Crl.A./3807/2023	THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS	PP, ASSAM	
	WITH Crl.A./3807/2023 (Filing Number)	THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS A		
	WITH I.A.(Crl.)/577/2023	THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS	PP, ASSAM	
8	Crl.A./447/2023 WITH LCR - 4 (FOUR) FILES	NASIR UDDIN @ NASIR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

9	I.A.(CrI.)/1282/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES in CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
10	I.A.(CrI.)/32/2024 WITH LCR - 5 (FIVE) FILES, FIXED in CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
	WITH I.A.(CrI.)/27/2024 in CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
12	CrI.A./147/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, FIXED	AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/456/2024 in CrI.A./147/2024	AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	PP, ASSAM
13	CrI.A./265/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	BISHAL BORO Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/787/2024 in CrI.A./265/2024	BISHAL BORO Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
14	CrI.A./231/2024	GIRIN SAIKIA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/688/2024 in CrI.A./231/2024	GIRIN SAIKIA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

15	Crl.A./340/2024 WITH OFFICE NOTE, FIXED	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR S BORTHAKUR MR. D SARMAH MR. D GOGOI S. J. SAHARIAH B. D. KAKATI MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/987/2024 in Crl.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
16	I.A.(Crl.)/469/2024 LCR - 3 (THREE) FILES in Crl.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
	WITH Crl.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. T DEURI MR. R CHETRI MR N MILI MR. A R HAZARIKA	PP, ASSAM
HEARING				
17	Crl.A./419/2019 5 Y 2 M 23 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
18	Crl.A./122/2021 WITH LCR - 1 (ONE) BUNDLE	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
19	CRL.A(J)/109/2022 2 Y 2 M 29 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	NIM DAIMARY @ MOHIM Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
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20)	MR B P BORAH	20-11-2024	To	23-11-2024
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27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,22nd November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./47/2024	SHASHI PRAKASH RAI Versus CHANDAN DAS	MR D DAS MR. A GOSWAMI MR A K RAI	
	WITH I.A.(Civil)/3578/2024 in Arb.P./47/2024	SHASHI PRAKASH RAI Versus CHANDAN DAS	MR D DAS MR. A GOSWAMI	
2	WP(C)/2589/2024	RAHENA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR. S ISLAM(R-5) MR A HAWARI(R-5) A R MONDAL (R-5) SC, REVENUE
3	WP(C)/4874/2024	DR. RIJUMONI GOGOI AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. A NAYAK	SC, CO OP
4	WP(C)/5331/2024 FIXED	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
5	WP(C)/5357/2024 FIXED	M/S DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, CGST DY.S.G.I.
6	WP(C)/5450/2024 FIXED	PRABHU DAYAL AGARWALLA Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MS. P MEDHI	GA, ASSAM MS G HAZARIKA SC, REVENUE
7	WP(C)/5703/2024 FIXED	SRI TAPAN HALDER Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
8	WP(C)/5709/2024 FIXED	GATEWAY PARADISE ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
9	WP(C)/5797/2024 FIXED	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
10	WP(C)/5850/2024 FIXED	ARCHANA DEORI Versus THE STATE BANK OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. B K SEN SC, SBI SR. GA, ASSAM

11	WP(C)/5853/2024 FIXED	DIHINGIA MOTORS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	WP(C)/6075/2024	SATYA DAS Versus THE STATE OF ASSAM AND 9 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, P AND R.D.
13	WP(C)/6092/2024	PRABIN BORO AND 33 ORS Versus THE BODOLAND TERRITORIAL REGION AND 3 ORS	MR D K DAS MR. M KHATANIAR	GA, ASSAM DY.S.G.I. SC, BTC
14	WP(C)/6094/2024	NOIZAL UDDIN @ NOIJAL UDDIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	SC, APDCL
15	WP(C)/6095/2024	AMBIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	SC, APDCL
16	WP(C)/6100/2024	MD. JAPHAR ALI AND 286 ORS Versus THE UNION OF INDIA AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM DY.S.G.I.
17	WP(C)/6115/2024	SYED HAKIK KHAN AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, REVENUE
18	WP(C)/6118/2024	NAZRIN KHATOON Versus THE STATE OF ASSAM AND 2 ORS	MR. S NAG MR. N D SARMA	GA, ASSAM SC, REVENUE
19	WP(C)/6122/2024	SUBHAS CHANDRA DEURI Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	GA, ASSAM SC, REVENUE
20	WP(C)/6125/2024	NASIMA SHIRIN Versus THE GENERAL MANAGER, NF RAILWAY (CONSTRUCTION) AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	GA, ASSAM SC, NF RLY
21	WP(C)/6126/2024	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
22	WP(C)/6128/2024	NIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM SC, REVENUE
23	WP(C)/6131/2024	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH	GA, ASSAM SC, HEALTH SC, REVENUE
- FOR ORDERS -				
24	Cont.Cas(C)/427/2023	SUSHIL KUMAR AGARWALLA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
25	Review.Pet./39/2024 IN WP(C)/7022/2023 (D/O)	MUSSTT HASINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR P KATAKI (r-6) SC, AG MRS R BEGUM (r-6) MS. A LALA (r-6)
26	WP(C)/3535/2024 CAVT. NO.06332/024, FIXED	KAYSOR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP MR B SINHA FOR CAVEATOR

	WITH I.A.(Civil)/3182/2024 in WP(C)/3535/2024	ABDUL HAMID CHOWDHARY Versus KAYSOR AHMED AND 6 ORS	MR B SINHA MR B SINHA	SC, CO OP MR. M U MONDAL
27	WP(C)/4360/2024 FIXED	RAATAZ INDIA TECHNOLOGY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
28	WP(C)/4947/2022 PART-HEARD, FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
29	WITH WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
30	WITH WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
31	WP(C)/2581/2016 FIXED	PRABHAT RAJKHOWA Versus THE HOUSING and URBAN DEV. CORPN. LTD. HUDCO and ANR.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	MR. C GOSWAMI
32	WP(C)/1126/2021	RUBIA AKHTAR AHMED Versus THE STATE OF ASSAM AND 6 ORS	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH
33	WP(C)/6176/2021	MANGHI LAL SINGHI Versus THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. B N GOGOI ASSTT.S.G.I. SC, INCOME TAX
34	WP(C)/6365/2022	JASIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 9 ORS	MR R SENSUA MR D BORAH M. A. OASIS	GA, ASSAM MRS. A GAYAN, LEARNED CGC MR. C K S BARUAH, GA, ASSAM ASSTT.S.G.I.
35	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
36	Arb.P./39/2024	M/S ARIHANT LOGISTICS AND ANR Versus THE UNION OF INDIA AND ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.
37	Arb.P./41/2024	M/S ARIHANT LOGISTICS AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.
38	WP(C)/171/2024	JASHMAT ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM MD S HOQUE (r-5) MR. M DEKA (r-5) SC, PWD
39	WP(C)/1097/2024 B/O	BIBIKA BRAHMA AND 18 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	SC, HEALTH
40	WP(C)/1953/2024 FIXED	BISWAJIT CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. N ALAM (R-6) SC, REVENUE
41	WP(C)/3556/2024 B/O	FUEL SOURCES (INDIA) PVT LTD Versus UNION OF INDIA AND 3 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

42	WP(C)/7676/2015 FIXED	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
43	WP(C)/7496/2018 FIXED	M/S. MAUD TEA AND SEED COMPANY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
44	WP(C)/7487/2019 B/O	DILIP KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
45	WP(C)/6309/2021	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
46	WP(C)/3943/2023 B/O	ZAKIR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	MR. SURAJIT DAS (R-5) GA, ASSAM MR. P P DAS (R-5)
47	WITH WP(C)/3926/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	GA, ASSAM
48	WP(C)/6360/2023 B/O	NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	GA, ASSAM MR K BHUYAN (r-5) MR. M U E BHUYAN (r-5) MR M HAZARIKA (r-5) SC, REVENUE
49	Arb.P./9/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
50	WITH Arb.P./8/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
51	WITH Arb.P./10/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
52	Arb.P./25/2024	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
53	WP(C)/59/2024	DEBA KONWAR AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, REVENUE SC, PWD
54	WP(C)/3172/2024	ROHIS UDDIN MOLLAH AND 58 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
55	WP(C)/3562/2024 FIXED	JAHIRUL ISLAM AND 44 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. KHAIRUL ISLAM	GA, ASSAM MR. N HAQUE (R-11,7,8) MR. N HAQUE (R-11,7,8) MR K UDDIN(R-11) MR K UDDIN(R-11) MR. A K AZAD(R-11,8,7) MR. A K AZAD(R-11,8,7) MR. S R BARBHUIYA (R-8) MR M HUSSAIN(R- 9,10,12,7) SC, REVENUE SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/100/2024	PRIYA ROUTH Versus PAPPA GURUNG	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	
2	CRP/106/2024 FIXED	MINESWAR GOGOI Versus UTTAM GOGOI AND 2 ORS.	MR. M DUTTA MR K M BORA	
3	CRP/123/2024	TANUJA CHETIA AND ANR Versus AJITA GOHAIN AND ANR	DR P C MAZUMDAR MR T MAZUMDAR	
4	CRP/124/2024	SANDESH KHAN Versus NUR ISLAM KHAN AND 4 ORS	MD. B HUSSAIN MR A H TOUFIQ	
5	CRP/125/2024	DILIP KUMAR KANKARIA Versus M/S NATHMALL RAJKUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K SARMA	
6	CRP(IO)/479/2024	KAMALA KHATUN AND ANR Versus KURBAN ALI AND 5 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	
7	CRP(IO)/480/2024	BHUPEN DEKA Versus SRIMANTA MEDHI AND ANR	MR A KHANIKAR R L CHUTIA	
8	CRP(IO)/481/2024	SAHAR ALI Versus HANIF ALI AND 3 ORS.	MR. B HALDAR MR B DEORI MS S. BASAK	
ADMISSION				
9	WP(C)/2697/2023 FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, FINANCE DEPTT. (R 10, 11) SC, SEBA
10	FAO/83/2024 FIXED	ABDUL JABBAR AND 4 ORS Versus ISMAIL ALI AND 6 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	

	WITH I.A.(Civil)/3453/2024 in FAO/83/2024	ABDUL JABBAR AND 4 ORS Versus ISMAIL ALI AND 6 ORS	MR. P DEKA MR R HOQUE MR A DAS	
11	CRP/122/2024	ON THE DEATH OF SRI RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS Versus SRI RAM KUMAR MISTRY AND 4 ORS (B)	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
12	CRP(IO)/137/2024 FIXED	UTPAL DUTTA Versus THENGALBARI ESTATE LTD. AND 3 ORS	MR. S DASGUPTA MR. I A TALUKDAR	GA, ASSAM MR. N DEKA (R1) MR. M GOGOI (R1) SC, REVENUE MS S DEV (r-1)
13	MACApp./472/2024 B/O	SUJIT PAUL @ SUJIT CH. PAUL Versus UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS. A	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
14	MACApp./538/2024 FIXED	KAMINI RAY AND ORS Versus THE MANAGER (LEGAL CLAIMS) AND ORS	MR. DITUL DAS MS TINLUNG	
15	MACApp./601/2024	ASRUPI @ ASURUPI BEGUM AND ANR Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
16	MACApp./602/2024 CAVT. NO.08702/024,	UNITED INDIA INSURANCE COMPANY LTD Versus RENADI HASNU AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/3562/2024 in MACApp./602/2024	UNITED INDIA INSURANCE COMPANY LTD Versus RENADI HASNU AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR ADITYA AGARWALA FOR CAVEATOR
17	MACApp./603/2024	THE ORIENTAL INSURANCE CO LTD Versus PRABABATI KALOWAR AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3563/2024 in MACApp./603/2024	THE ORIENTAL INSURANCE CO LTD Versus PRABABATI KALOWAR AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
18	WP(C)/1589/2024 FIXED	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2604/2024 WITH CASE RECORD(SCANNED COPY)	KAMAL KUMAR Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/169/2024 CAVT. NO.07252/024, FIXED	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/2760/2024 in RSA/169/2024	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA MR. S SHARMA FOR CAVEATOR
21	RSA/206/2024 FIXED	MUSTT MISIRAN BEWA AND 2 ORS Versus KADER MONDAL AND 3 ORS	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
	WITH I.A.(Civil)/3456/2024 in RSA/206/2024	MUSTT MISIRAN BEWA AND 2 ORS Versus KADER MONDAL AND 3 ORS	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
22	RSA/216/2024 B/O	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	

<p>WITH I.A.(Civil)/3567/2024 in RSA/216/2024</p>	<p>NURUL AMIN Versus PATRIK URANG AND 4 ORS</p>	<p>MR. A GANGULY MR. A DHANUKA</p>	
	ORDERS		
<p>23 Cont.Cas(C)/522/2014 FIXED</p>	<p>MD. BABUL ALI and 12 ORS Versus RAMESH CHAND JAIN ORS</p>	<p>MD.M U AHMED MR.S F CHISTIE MS.M NEOG</p>	<p>MR. D SAIKIA (R-18,19) MR S M T CHISTIE (R-18,19) MS U DAS(R-12) MR.S K DAS MR.R MAZUMDAR(R-9) MS.A VERMA(R-10) MS.S KHANIKAR(R-12)(-10) MR.R GOSWAMI(R-13 & 14) MR. B GOGOI (R-18) MR.H BEZBARUAH (R-9) MR.D CHETIA(R-9) MR P NAYAK (R-18) MS.S SULTANA(R-13&14) MS.R M DEKA MS.S DAS(R-13&14)(R-10) MR. A PHUKAN (R-19) MS.B DEKA(R-13 & 14) MS.P KALITA(R-13 & 14) MRR KARIM MR A CHALIHA (R-18)</p>
<p>24 MACApp./721/2022 WITH LCR, B/O</p>	<p>NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS. H</p>	<p>MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	<p>MR. K R PATGIRI MR. M KHAN MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN</p>
<p>WITH CO/51/2022 in MACApp./721/2022</p>	<p>JAMAL UDDIN AHMED AND ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.</p>	<p>MR. M KHAN MR A K DAS J. AKTAR</p>	<p>MS R D MAZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>
<p>WITH I.A.(Civil)/2954/2022 in MACApp./721/2022</p>	<p>NATIONAL INSURANCE COMPANY LTD. Versus IKBAL AHMED AND 2 ORS. H</p>	<p>MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	<p>MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN</p>
<p>WITH I.A.(Civil)/3826/2022 in MACApp./721/2022</p>	<p>NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS.</p>	<p>MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	<p>MR. M KHAN</p>
<p>25 I.A.(Civil)/564/2023 B/O in FAO/51/2022</p>	<p>INDIA CLUB, GUWAHATI AND 4 ORS. Versus BINOD DAS</p>	<p>MR. N BHARALI</p>	<p>MR. D MOZUMDER</p>
<p>WITH FAO/51/2022</p>	<p>BINOD DAS Versus INDIA CLUB, GUWAHATI AND 4 ORS.</p>	<p>MR. D MOZUMDER MR. S BISWAS MS D DEVI</p>	<p>MR. M K CHOUDHURY S ALI (r-3) S ALI (r-3) MR. N BHARALI (R-1,2,3,4,5) MR. A BARKATAKI MR. R BARUAH (R-1,2,3,4,5) MR A RAHMAN (r-3) MS G Gayan (R-1,2,3,4,5)</p>
<p>26 FAO/76/2024 FIXED</p>	<p>RUPAK SARMAH Versus AHSAN ALI AND 11 ORS</p>	<p>SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS MRITYUNJOY KALITA</p>	

	WITH I.A.(Civil)/3281/2024 in FAO/76/2024	RUPAK SARMAH Versus AHSAN ALI AND 11 ORS	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS MRITYUNJOY KALITA	
27	Tr.P.(C)/85/2024 FIXED	ABHIJIT CHAKRABORTY Versus TUTUMANI GOSWAMI	MR. S SAHU MS A ROY S SHAHI	
28	MACApp./358/2024 WITH LCR, WITH PAPER BOOK, B/O	DHIREN SAH GUPTA Versus HRIDAY BISWAS AND ANR.	MR. A LAL MR A BRAHMA	MR SISHIR DUTTA(R-2) MR S KHOUND(R-1) MS S MOCHAHARI(R-2) MR S DUTTA (R-2) MR. J PAULO (R-1)
29	WITH MACApp./600/2024	ORIENTAL INSURANCE COMPANY LTD Versus DHIREN SAH GUPTA AND ANR E	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	
	WITH I.A.(Civil)/3540/2024 in MACApp./600/2024	ORIENTAL INSURANCE COMPANY LTD Versus DHIREN SAH GUPTA AND ANR E	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	
30	I.A.(Civil)/430/2024 WITH LCR, FIXED in MACApp./224/2023	NIZAM UDDIN, Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. R Deka	MR. K K BHATTACHARYYA
	WITH MACApp./224/2023	UNITED INDIA INSURANCE CO. LTD. Versus NIZAM UDDIN AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MR. R Deka (R-1) MR. B BHARALI (R2, R3) S I AKAND (r-1)
	WITH I.A.(Civil)/1596/2023 in MACApp./224/2023	UNITED INDIA INSURANCE CO. LTD. Versus NIZAM UDDIN AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
31	I.A.(Civil)/2435/2024 FIXED in MACApp./8023/2024	THE ORIENTAL INSURANCE CO. LTD. Versus LAKSHI DAS AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R Deka (R-1,2,3) MR. B BHARALI (R-4,5) S I AKAND(R-1,2,3)
	WITH MACApp./8023/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus LAKSHI DAS AND 4 ORS B	MR. S K GOSWAMI	
32	I.A.(Civil)/3515/2024 FIXED in WP(C)/5620/2024	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
	WITH WP(C)/5620/2024 CAVT. NO. 11072/024,	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS FOR CAVEATOR
33	WITH WP(C)/2285/2024	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU
34	I.A.(Civil)/3523/2024 in MACApp./12350/2024	NIRMAL SUTRADHAR Versus MOFIZUR RAHMAN JORDAR AND 3 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./12350/2024 (Filing Number)	NIRMAL SUTRADHAR Versus MOFIZUR RAHMAN JORDAR AND 3 ORS (F)	MR. A R AGARWALA	
35	I.A.(Civil)/3524/2024 in MACApp./12343/2024	AHAL MIAH Versus THE MANAGING DIRECTOR, ASTC AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	

WITH
[MACApp./12343/2024](#)
(Filing Number)

AHAL MIAH
Versus
THE MANAGING DIRECTOR, ASTC AND
ANR (F)

MR. A R AGARWALA

WITH
[I.A.\(Civil\)/12345/2024](#)
(Filing Number)

AHAL MIAH
Versus
THE MANAGING DIRECTOR, ASTC AND
ANR (F)

MR. A R AGARWALA

36 [I.A.\(Civil\)/3525/2024](#)
in [MACApp./11350/2024](#)

ORIENTAL INSURANCE COMPANY LTD
Versus
JYOTSNA PAUL AND 7 ORS

MR SISHIR DUTTA
MR. S DUTTA
MR S DUTTA
MR. SIDHANT DUTTA

WITH
[MACApp./11350/2024](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD
Versus
JYOTSNA PAUL AND 7 ORS B

MR SISHIR DUTTA

WITH
[I.A.\(Civil\)/11352/2024](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD
Versus
JYOTSNA PAUL AND 7 ORS B

MR SISHIR DUTTA

37 [I.A.\(Civil\)/3526/2024](#)
in [MACApp./11720/2024](#)

GOKUL HALDAR
Versus
PAWAN KUMAR AGARWALA AND ANR

MR. A R AGARWALA
MR ADITYA AGARWALA

WITH
[MACApp./11720/2024](#)
(Filing Number)

GOKUL HALDAR
Versus
PAWAN KUMAR AGARWALA AND ANR (F)

MR. A R AGARWALA

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
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12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
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24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024

28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6028/2024 FIXED	DIPAK KUMAR DAS Versus THE BHARAT PETROLEUM CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR G J SAIKIA MR B CHOUDHURY W AHMED	DY.S.G.I. SC, BPCL
2	WP(C)/6077/2024	ILA GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
3	WP(C)/6086/2024	THE BRAHMAPUTRA PART-III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY
4	WP(C)/6108/2024	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, TAXATION SC, INDUSTRIES AND COMMERCE
5	WP(C)/6112/2024	M/S MODERN PRINTERS Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, PWD SC, FINANCE
6	WP(C)/6117/2024	UNITED INFRACON Versus UNION OF INDIA AND 8 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR	DY.S.G.I.
7	WP(C)/6124/2024	T. J. BISWAJIT MEHENGIA Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG	SC. AGRICULTURE SC, FINANCE
ADMISSION				
8	WP(C)/1061/2020 FIXED	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
9	WP(C)/6753/2022 FIXED	SANJIB CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM MR B C TALUKDAR (r-4,6) MR K TALUKDAR (r-4,6) MR K TALUKDAR (r-4,6) SC, REVENUE

10	WP(C)/1212/2023 FIXED	M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r-7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)
	WITH I.A.(Civil)/2305/2024 in WP(C)/1212/2023	RANJU AGARWAL AND ANR Versus M/S DAYAL CONSTRUCTIONS AND 7 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. MR. S S ROY MR. S BORTHAKUR MR H AGARWAL MR J SINGH
11	WP(C)/392/2023	RANJU AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM
12	WP(C)/4861/2023 FIXED	MALEKA BIBI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
13	WP(C)/7345/2023 B/O	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)
14	WP(C)/5882/2024 FIXED	MUSTAFA MOINUL PASSA Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, G M D A
15	WP(C)/5890/2024 FIXED	PARAG JYOTI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, G M D A SC, GMC
16	WP(C)/5918/2024 FIXED	M/S CZAR TECHNOLOGIES Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, G M D A
ORDERS				
17	WP(C)/7326/2015 FIXED	MAA NANASHA PRINTERS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.SK S N MOHAMMAD MR.A DEKA	GA, ASSAM MR.R SARMA(R-3&4) MR.D DAS(R-3&4) MR.R SENSUAR-3and4
	WITH I.A./2740/2015 in WP(C)/7326/2015	PRADIP ADVERTISING Versus MAA NANASHA PRINTERS and 4 ORS.	MR.R SARMA MR.D DAS MR.R SENSUA	MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA

	<p>WITH I.A./2741/2015 in WP(C)/7326/2015</p>	<p>DELTA PUBLICITY Versus MAA NANASHA PRINTERS and ANR</p>	<p>MR.R SARMA MS.D DAS MR.R SENSUA</p>	<p>MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD</p>
18	<p>WP(C)/4965/2023 B/O</p>	<p>MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. D DAS MR R SENSUA MR. K MOHAMMED A M AHMED</p>	<p>GA, ASSAM SC, REVENUE</p>
19	<p>WITH WP(C)/5398/2023</p>	<p>ITC LTD Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MS M HAZARIKA MS K LOYA MR D KHAN</p>	<p>GA, ASSAM MR R SENSUA (r-4) MR. K MOHAMMED (r-4) A M AHMED (r-4)</p>
20	<p>I.A.(Civil)/2395/2024 WITH LCR, FIXED in WP(C)/741/2014</p>	<p>M/S ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. AND ORS</p>	<p>SC, AIDC MR. S. DAS, SC, AIDC</p>	<p>MR. M BARUAH</p>
	<p>WITH WP(C)/741/2014</p>	<p>M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS</p>	<p>MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH</p>	<p>MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY</p>
	<p>WITH MC/1196/2014 in WP(C)/741/2014</p>	<p>DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.</p>	<p>MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY</p>	<p>MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C</p>
	<p>WITH I.A./1696/2016 in WP(C)/741/2014</p>	<p>BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.</p>	<p>APPLICANT-IN-PERSON</p>	<p>MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY</p>
	<p>WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014</p>	<p>M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS</p>	<p>MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH</p>	<p>MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C</p>

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
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22)	MR. R ISLAM	19-11-2024	To	30-11-2024
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25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./867/2023	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	MR DEBA SARMAH MS N SHYAM PP, ASSAM
WITHDRAWAL				
2	Crl.Pet./15/2022 B/O	THANESWAR BORAH Versus THE STATE OF ASSAM AND ANR	MR S GOGOI MS G GOGOI MS. A GOGOI	MR. S Y AHMED MD M ISLAM MR. A DAS MR. H HAZARIKA PP, ASSAM
MOTION (BA)				
3	Bail Appln./3487/2024 FIXED	RAFIKUL ISLAM @ RAFIQU L ISLAM Versus CENTRAL BUREAU OF INVESTIGATION,	MR. S ISLAM MR A HAWARI A R MONDAL	SC, CBI
4	Bail Appln./3544/2024	IMANUL @ EMMANUEL KUJUR AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
5	Bail Appln./3546/2024	BENIMA KACHARI @ SILA Versus THE STATE OF ASSAM	MR. K K HANDIQU MS M BORA MR H NATH	PP, ASSAM
6	Bail Appln./3550/2024	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
7	Bail Appln./3551/2024	MD FAIJUL ISLAM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
8	Bail Appln./3552/2024	MD FOKORUDDIN ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
9	Bail Appln./3553/2024	RAJIB ISLAM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
10	Bail Appln./3556/2024	PARITUSH GHOSH @ PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM

MOTION

11	Crl.Pet./1352/2024 FIXED	PRASUN BANIK Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH MR. R J DAS	PP, ASSAM
12	Crl.Pet./1405/2024	BHARGAB DEKA Versus APURBA PATHAK	MR. A LAL MR A BRAHMA M K DEB	
13	Crl.Pet./1406/2024	ASHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
14	Crl.Pet./1407/2024	THE STATE OF ASSAM Versus SUKANYA BORA	SPECIAL PP, VIGILANCE	
15	Crl.Pet./1408/2024	ZAMSER ALI Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
16	Crl.Pet./1409/2024	ROFIQUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
17	Crl.Pet./1410/2024	KHUDEJA KHATUN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
18	AB/3056/2024	SRI AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE	PP, ASSAM
19	AB/3057/2024 B/O	SHRI BULEN BORGOHAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
20	AB/3059/2024	NABAB ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
21	AB/3060/2024	KESHAR BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. R BARUAH	SC, FOREST
22	AB/3063/2024	SMTI RUMILA DAIMARI Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
23	AB/3065/2024	ARACHAF ALI @ ARSOB ALI Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI	PP, ASSAM
ADMISSION				
24	Crl.Pet./811/2019 LCR 1 FILE	GAUTAM CH. BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA	MR. S A HUSSAIN MR D J HALOI MR A J DAS PP, ASSAM
25	CRL.A(J)/132/2024	SERU BARMAN @ KHIREN BARMAN @ CHERA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
	WITH I.A.(Crl.)/1116/2024 in CRL.A(J)/132/2024	SERU BARMAN @ KHIREN BARMAN @ CHERA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
26	Crl.A./324/2024 B/O	DR SAME DUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
	WITH I.A.(Crl.)/940/2024 in Crl.A./324/2024	DR SAME DUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM

27	Crl.A./390/2024 WITH I.A.(Crl.)/1133/2024 in Crl.A./390/2024	NARAM SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
28	Crl.Pet./548/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NARAM SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
29	Crl.Pet./625/2024 WITH LCR 2 FILES, B/O	KRISHNA PAUL Versus THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
30	Crl.Pet./1055/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	JOY CHANDRA BHUYAN Versus SMTI. REEMA BHUYAN	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR. K R BOROOAH MR T BORA	MR. R DE MS. D PATHAK
31	Crl.Pet./1055/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ATAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
32	Bail Appln./2989/2024 FIXED	ANIRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM SC, CBI
33	Bail Appln./3070/2024 FIXED	MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
34	Bail Appln./3225/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRABHAT CH DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	DR. P AGARWAL, AMICUS CURIAE, R-2 PP, ASSAM
35	Bail Appln./3348/2024 B/O	BABUL BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
36	Bail Appln./3350/2024 WITH OFFICE NOTE, B/O	KANKAN JYOTI KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	MR. N K KALITA (R-2) PP, ASSAM
37	Bail Appln./3376/2024 FIXED	AINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
38	WITH Bail Appln./3092/2024	MD ALAMIN ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	WITH Bail Appln./3287/2024	AICHA KHATUN Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/1841/2024	JUBEL KHAN Versus THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
41	AB/2560/2024 FIXED	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM

42	WITH AB/2576/2024	PRAFULLA BORAH Versus THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM
43	AB/2776/2024	SHAHAD ALI @ SAIDUR MONDAL Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
44	AB/3008/2024 FIXED	MD IBJARUDDIN AHMED Versus THE STATE OF ASSAM	MR. A BARUAH MR. T CHUTIA MR. J P MORE	PP, ASSAM
ORDERS				
45	I.A.(CrI.)/552/2023 WITH LCR 4 FILES, B/O in CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA,AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
46	CrI.Pet./386/2024 WITH LCR 1 FILE(SCANNED COPY)	MD. NOUSHAD ALI Versus THE STATE OF ASSAM AND ANR	MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MS. D J BORAH MR P UPADHYAYA	PP, ASSAM
47	CrI.Pet./800/2024	TAPAN CHUTIA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS. D SHARMA	PP, ASSAM
48	CrI.Pet./810/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MR. U P CHALIHA MR SAURADEEP DEY MS M ROY	PP, ASSAM
49	CrI.Pet./920/2024 B/O	SAHAB UDDIN CHOUDHURY Versus SAMSUR UDDIN CHOUDHURY	MR. M KHAN MS J AKTAR K MAINUDDIN	
50	I.A.(CrI.)/1002/2024 in CrI.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH	MR. A SARMAH MS. N KALITA MS. M MEDHI	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
	WITH CrI.Pet./557/2024	SAUMENDRA SARMAH Versus RUMI SHARMA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. A SARMAH MS. N KALITA MS. M MEDHI
51	I.A.(CrI.)/1080/2024 in CrI.Pet./1305/2024	NILOTPAL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR N TALUKDAR MS N RABHA	PP, ASSAM
	WITH CrI.Pet./1305/2024	NILOTPAL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR N TALUKDAR	PP, ASSAM
52	I.A.(CrI.)/1086/2024 WITH LCR 2 FILES(SCANNED COPY) in CrI.Rev.P./238/2024	SMTI. BABY RABHA @ RAVA Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU	PP, ASSAM
	WITH CrI.Rev.P./238/2024	SMTI. BABY RABHA @ RAVA Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU MR S BANERJEE MUSTAFIJUR RAHMAN R SAHA MS. M BAISHYA	PP, ASSAM
53	I.A.(CrI.)/1089/2024 in CrI.Pet./1044/2022	DR. STEPHEN MAVELY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. V A CHOWDHURY	PP, ASSAM

WITH

[CrI.Pet./1044/2022](#)

DR. STEPHEN MAVELY
Versus
THE STATE OF ASSAM AND ANR.

MR. A M BORA
MR. D GAGAI
MR. V A CHOWDHURY

MR. A CHAUDHURY (R2)
MR. N HAQUE (R2)
MR. A K AZAD (R2)
PP, ASSAM

54 [I.A.\(CrI.\)/1103/2024](#)
in CrI.A./10014/2024

ANISUZ ZAMAN
Versus
NABUL ALI

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM
S. M. ZINNA

WITH

[CrI.A./10014/2024](#)
(Filing Number)

ANISUZ ZAMAN
Versus
NABUL ALI

MR. A M BARBHUIYA

WITH

[CrI.L.P./47/2024](#)

ANISUZ ZAMAN
Versus
NABUL ALI

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM
S. M. ZINNA

55 [CrI.Pet./1265/2024](#)
FIXED

NITUL DEKA
Versus
BARNIL BHUYAN AND 2 ORS

MR. FIRUZ KHAN
MR. T K DAS
MR. ABHIJIT MENA
DR AZIZ KHAN

PP, ASSAM

HEARING

56 [CrI.A./132/2023](#)
WITH LCR 4 FILES, B/O

SOFIAR RAHMAN @ SOFIOUR RAHMAN
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MR. A AHMED
MR. I U CHOWDHURY
U U KHAN

MR J ISLAM (R-2)
PP, ASSAM

WITH

[I.A.\(CrI.\)/314/2023](#)
in CrI.A./132/2023

SOFIAR RAHMAN @ SOFIOUR RAHMAN
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MR. A AHMED
MR. I U CHOWDHURY
U U KHAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
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12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
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14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
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24)	MR. S SHARMA	21-11-2024	To	22-11-2024

25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./103/2012 WITH LCR 2 FILES	SMTI HAZERA BEWA Versus THE STATE OF ASSAM and ANR	MR.D K SARMAH MR.S K DAS MS.A TALUKDAR MR.N PATHAK	MR.S NATH MS.S CHAKRABORTY PP, ASSAM
BAIL HEARING				
2	AB/1038/2024 FIXED	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM
3	AB/1806/2024 AB 2002/2024(D/O), FIXED	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A MANNAF MR. T AHMED MD A S ALI MR S HUSSAIN	PP, ASSAM
4	AB/1918/2024 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
ORDERS				
5	Crl.Rev.P./333/2009 WITH LCR 4 FILES AND 1 REGISTER	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK(Amicus curiae) MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
QUASHMENT				
6	Crl.Pet./810/2013 WITH LCR 4 FILES	MD. ASLAM KHAN and 17 ORS Versus THE STATE OF ASSAM AND ANR	DR.B U AHMED MR.S K SAHARIA MR.J B SAIKIA MR.N Z AHMED	MR.A K GUPTA MR.R S MISHRA PP, ASSAM
7	Crl.Pet./837/2013 WITH LCR 2 FILES	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM and ANR	MR.S S DEY MR.S BANIK MR.S K ROY	PP, ASSAM

8	Crl.Pet./52/2014	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
9	Crl.Pet./332/2014	JYOTI PRASAD MOHAN Versus THE STATE OF ASSAM AND ANR	MS.J SHARMA MR.Z ALAM MR.S P BHATTACHARJEE MR.D DAS MR.K TADO	MR. S C KEYAL (R2) PP, ASSAM
10	Crl.Pet./447/2014	MD. ALI HUSSAIN and 3 ORS Versus MUSTT. BIMALA KHATUN and ANR.	MR.B HUSSAIN MR.P B MAZUMDER MS.H CHOUDHURY	MR.M ISLAMR-1 PP, ASSAM MS.S HALAI(R-1) MS.R S BHUYAN(R-1) MR.N UDDIN(R-1)
11	Crl.Pet./566/2014	MD. MOINUDDIN ALI and ANR. Versus MD. BAHARUL ISLAM and ANR.	MR.B K BHATTACHARJEE MS.A CHETIA	
12	Crl.Pet./714/2015 WITH LCR 1 FILE(SCANNED COPY)	RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION
13	Crl.Pet./761/2015	BHUBAN SARMAH Versus JABAKA TEA ESTATE	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MR.J P MORE	MR.S N SARMA(Sr.Adv.) MR.K KALITA MR.S CHOUDHURY MR.A JAHID
14	Crl.Pet./775/2015	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	PP, ASSAM
15	Crl.Pet./929/2015	DIPEN DAS Versus THE STATE OF ASSAM AND ANR	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA	PP, ASSAM
	WITH			
16	Crl.Pet./924/2015	RAMANANDA DAS Versus THE STATE OF ASSAM	MR.S DUTTA MRA PAUL	PP, ASSAM
17	Crl.Pet./397/2018	AMITABH HAZARIKA Versus MAINUL HOQUE	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C BISWAS MR R KARIM MR. P S BISWAS MS A DAS
18	Crl.Pet./848/2018 WITH LCR 1 FILE(SCANNED COPY)	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
		HEARING		
19	Crl.A./44/2013 WITH LCR 4 FILES, FIXED	KISHORE KR SHARMA Versus THE STATE OF ASSAM	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR. P CHOUDHURY PP, ASSAM
20	Crl.Rev.P./428/2013 WITH LCR 3 FILES, FIXED	AZIZUL ISLAM @ AZIZUL HOQUE and 2 ORS. Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE MS.R RONGMAI MR.R DEV MR.R DHAR	PP, ASSAM
21	Crl.Rev.P./449/2013 CRL.PET. 829/2013(D/O), LCR 4 FILES, FIXED	MD. BAHAR ALI @ SAHADUL ALI Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS. B SARMA, AMICUS CURIAE MS.F KHAN MR.L SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3300/2024 FIXED	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	SPL. PP, C.B.I. PP, ASSAM
2	Bail Appln./3540/2024	MUKHLESUR RAHMAN @ TAJU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR E HUSSAIN AMINUR RAHMAN	PP, ASSAM
3	Bail Appln./3542/2024	MD RAFIKUL ISLAM @ RAFIQU L ISLAM Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
4	Bail Appln./3545/2024	TAHER UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
5	Bail Appln./3554/2024	SRI BIKASH DEKA Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR M DEVI	PP, ASSAM
6	Bail Appln./3555/2024 B/O	MOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M R SODIAL MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
MOTION				
7	Crl.Rev.P./470/2024	JIAUR RAHMAN @ JIAHUR RAHGMAN Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
	WITH I.A.(Crl.)/1127/2024 in Crl.Rev.P./470/2024	JIAUR RAHMAN @ JIAHUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
8	Crl.Pet./1010/2024 B/O	ISLAM UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
9	Crl.Pet./1051/2024 B/O	VISHAL DAGA Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM

10	WITH Crl.Pet./483/2024	JYOTI DAGA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	H A SARKAR (r-2) MR S DAS (r-2) PP, ASSAM
11	Crl.Pet./1292/2024 B/O	RUHUL AMIN Versus NOOR NEHAR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
12	Crl.Pet./1404/2024	DR. RATUL DATTA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
13	AB/2823/2024	MURADUL ISLAM @ MD SURAT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1043/2024 in AB/2823/2024	MURADUL ISLAM ALIAS MD SURAT ALI Versus THE STATE OF ASSAM	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
14	AB/3020/2024 FIXED	PRASANTA KATH HAZARIKA @ NIPU Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM
15	AB/3049/2024 B/O	HABIJUR RAHMAN Versus THE STATE OF ASSAM	MR. A I ALI H KULI	PP, ASSAM
16	AB/3052/2024	SAHABUL HOQUE Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
17	AB/3053/2024	IKRAM HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
18	AB/3058/2024	JEHERUL ISLAM AND ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
19	AB/3064/2024	SAHUR UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	AB/3067/2024	NUR HUSSAIN SHEIKH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
		ADMISSION		
21	Crl.Pet./685/2024 WITH LCR 2 FILES(SCANNED COPY)	ALTAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. T U LASKAR. (R-2) MS. U BARUAH (R-2) PP, ASSAM
		BAIL HEARING (BA)		
22	Bail Appln./2901/2024 FIXED	SALAUDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
23	Bail Appln./3087/2024 FIXED	MOJAFAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
24	Bail Appln./3103/2024 B/O	TOUHIDA AKTAR BARBHUYA Versus THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM

25	Bail Appln./3254/2024 FIXED	BAHARUL ISLAM LASKAR Versus CBI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SPL. PP, C.B.I. SPL. PP, C.B.I. SPL. PP, C.B.I.
	WITH I.A.(CrI.)/1125/2024 in Bail Appln./3254/2024	BAHARUL ISLAM LASKAR Versus THE DIRECTOR CBI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
26	Bail Appln./3183/2024	MAZAKHIR HUSSAIN MAZUMDER Versus CBI	MR. N H LASKAR	SPL. PP, C.B.I.
27	Bail Appln./3306/2024 FIXED	IMRAN KHAN Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
28	Bail Appln./3442/2024 FIXED	NUR ALOM SK @ SHAHALOM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM	MS. R CHOUDHURY(INFORMANT) MS. B. HAZARIKA (INFORMANT) PP, ASSAM
29	Bail Appln./3452/2024 FIXED	GOBINDA RAJKHOWA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR JAGANATH SUWAI	PP, ASSAM
30	Bail Appln./3461/2024 FIXED	ABDUR RAZZAK @ ABDUL RAZAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
31	Bail Appln./3508/2024 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
BAIL HEARING				
32	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
33	WITH AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
34	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
35	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
36	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
37	AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
38	AB/2199/2024 WITH OFFICE NOTE	AMIR HUSSIAN Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
39	AB/2380/2024 FIXED	ISMAIL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM

40	AB/2408/2024 FIXED	MD. HASMAT ALI Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
41	AB/2418/2024 FIXED	MOFIZUL ALI @ MOFIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI B BARMAN	MD A RAHMAN (INFORMANT) P. KALITA(INFORMANT) PP, ASSAM
42	AB/2565/2024 AB 2548/2024(D/O), FIXED	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
WITH				
43	AB/2549/2024	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
44	AB/2803/2024 FIXED	MANOJ KUMAR BORDOLOI @ MONUJ KUMAR BORDOLOI Versus THE STATE OF ASSAM	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
45	AB/2828/2024 FIXED	SRI KAPIL CHOUDHURY Versus THE STATE OF ASSAM	MRS H CHAKRABORTY MR B SINHA MR R DAS	PP, ASSAM
46	AB/2928/2024 FIXED	MD FARIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
47	AB/2952/2024 FIXED	MIRAJ ALI AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. F RAHMAN	PP, ASSAM
48	AB/2953/2024 FIXED	LAL MIA AND 16 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
49	AB/2961/2024 FIXED	MAHAMMAD ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
50	AB/2963/2024 FIXED	SHOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

ORDERS

51	Crl.Pet./513/2022 WITH LCR 1 FILE(SCANNED COPY)	DIBAKAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
52	Crl.A./233/2024 B/O	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
WITH				
	I.A.(Crl.)/692/2024 in Crl.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
53	Crl.Pet./631/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	SAFI ALOM Versus THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	PP, ASSAM
54	I.A.(Crl.)/651/2024 WITH OFFICE NOTE, B/O in Crl.A./3660/2024	STATE OF ASSAM Versus BHUPESH CH DAS	PP, ASSAM	
WITH				
	Crl.A./3660/2024 (Filing Number)	State Of Assam Represented By Public Prosecutor Assam Versus Bhupesh Ch Das	MR. RISHI RAJ KAUSHIK	
WITH				
	Crl.L.P./23/2024	STATE OF ASSAM Versus BHUPESH CH DAS	PP, ASSAM	

55	I.A.(CrI.)/1009/2024 AB 1859/2024(D/O) in AB/1859/2024	VALLEPU SRINIVASULU Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	PP, ASSAM
56	I.A.(CrI.)/1031/2024 AB 2167/2024(D/O) in AB/2167/2024	MODI VIPULKUMAR PRAMODCHANDRA Versus THE STATE OF ASSAM	MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
57	CrI.Pet./1066/2024 WITH LCR 1 FILE(SCANNED COPY)	SIDHANT KALITA Versus THE STATE OF ASSAM AND ANR	MS. A. MEDHI	PP, ASSAM
HEARING				
58	CrI.Rev.P./206/2023 (AT 2:00 PM), PART-HEARD, WITH LCR 2 FILES(SCANNED COPY), FIXED	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
59	WITH Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2819/2024 FIXED	MUIN CHOUDHURY @ MUNNA CHOUDHURY Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS S K GUPTA	PP, ASSAM
HEARING				
2	Crl.A./130/2023 2 Y 7 M 27 D :WITH OFFICE NOTE, LCR 3 FILES, B/O	MONSER ALI Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
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11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024

21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4287/2017	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
2	WP(C)/160/2019	RAJESH KUMAR ROY @ RAJESH ROY Versus THE UNION OF INDIA AND 4 ORS.	MR. P J PHUKAN MR H BARUAH	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
3	WP(C)/203/2019	SOBIR ALI LASKAR Versus ZONAL MANAGER OF CORPORATION BANK AND 2 ORS. (G)	MR A M MAZUMDAR MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
4	WP(C)/1833/2021	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR Versus OIL AND NATURAL GAS COMMISSION AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. N K DEVI (r-1 to 4) MR. N ANIX SINGH (r-1 to 4) ASSTT.S.G.I.
5	WP(C)/3420/2021	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3) MR A SARMA, SC, PLAINS TRIBES DEVELOPMENT CORPORATION LTD.
6	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
7	WP(C)/7238/2022	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
8	WP(C)/73/2023	DIPTI CHINTEY PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SOCIAL WELFARE

9	WP(C)/286/2023	RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR K TALUKDAR SC, INDUSTRIES AND COMMERCE
10	WP(C)/759/2023	DEVIKA DAS Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
WITH				
11	WP(C)/761/2023	BINA PHUKAN Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE
12	WP(C)/3128/2023	SMTI. ANITA CHANDA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, P H E
13	WP(C)/3871/2023	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
14	WP(C)/4955/2023	MADHUMITA GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
15	WP(C)/4991/2023	SASWATI ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
16	WP(C)/5924/2023	SMTI. ROHIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, HEALTH
17	WP(C)/6256/2023	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
18	WP(C)/38/2024	BIPUL MALLA BARUAH @ BIPUL BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
19	WP(C)/1209/2024 B/O	TRAILOKYA BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
20	WP(C)/1409/2024	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/1809/2024	DR. TANWI SHAMS Versus THE ASSAM GRAMIN VISASH BANK AND 4 ORS	MR. D CHOUDHURY MR J DAS MS. P GARGO MR. R K SARMA	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5)
22	WP(C)/1976/2024	TULYA CHETIA OIL ID 201139 Versus THE OIL INDIA LIMITED AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	A SARMA SC, OIL
23	WP(C)/2422/2024	DIPANKAR BORAH AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	MR K L GUPTA (R-3) SC, FINANCE
24	WP(C)/3333/2024 B/O	TAPAS SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM

25	WP(C)/3566/2024 CAVT. NO.06732/024,	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
26	WP(C)/3823/2024 B/O	HC(B)(EX-S) (RETIRED) CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG DY.S.G.I. SC, FINANCE DEPTT.
ORDERS				
27	WP(C)/6891/2023	SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I.
28	Cont.Cas(C)/377/2024	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
29	WP(C)/2425/2024 B/O	SURUJUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
30	WP(C)/3374/2024 B/O	BHABANI DEKA MORANG Versus THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM SC, FINANCE
31	WP(C)/4885/2024	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024

28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3396/2024 in WP(C)/3319/2023	SIMASHREE BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND ORS.	MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MR. D SARMAH MS. A BEGUM MR B KAUSHIK MS P DEKA	MR. J PATOWARY SC, HEALTH
	WITH WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/3371/2024 in Cont.Cas(C)/410/2024	MR B K PAL Versus VIKRAM SINGH CHIB	MS B SARMA	MR. J I BORBHUIYA
	WITH Cont.Cas(C)/410/2024	VIKRAM SINGH CHIB Versus AJAY KUMAR BHATTA AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MS. B SARMA (R-3)
ADMISSION				
3	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMAR-8 MRS.T BARMAN(R-8)
4	WP(C)/4393/2018 B/O	ARIFUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPT.
5	WP(C)/3886/2020	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE

6	WP(C)/4997/2020 FIXED	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
7	WP(C)/136/2022 B/O	MAJRANG BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MS. M BARMAN MR S ISLAM	GA, ASSAM SC, AG MS. M D BORAH (R-4) MR. P NAYAK, SC, PWD (R-1 TO 3)
8	WP(C)/949/2022 B/O	JUNU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
9	WP(C)/3999/2022 B/O	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
10	WP(C)/5794/2022 B/O	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. A PHUKAN, SC, GAD
11	WP(C)/6589/2022	AMIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A SARMA (R-5,6,7) MR. M HUSSAIN (R-5,6,7) MR. K KALITA (R-5,6,7) MS S BARUAH, GA, ASSAM (R-2 & 3) MR. LENTSO (R-5,6,7) MS. S DUTTA, SC, REVENUE & DISASTER MANAGEMENT DEPTT. SC, O I L
12	WP(C)/446/2023	INDRAJIT SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
13	WP(C)/2502/2023	ALL ASSAM RETIRED JUDGES ASSOCIATION AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. K SARMA MR. J PATOWARY N GAUTAM	GA, ASSAM SC, AG SC, FINANCE
14	WP(C)/3520/2023	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
15	WP(C)/4193/2023	MD. SAJID HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	DY.S.G.I. SC, AEGCL
16	WP(C)/4226/2023 B/O	MUSSTT FATEMA KHATUN AND ANR Versus HAJI MD ABDUL RASHID AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MS. Z A ASADIA (R2) MS. Z A ASADIA (R2) MS B H SHIRIN (R2)
17	WP(C)/4382/2023 FIXED	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
18	WP(C)/5668/2023	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD
19	WP(C)/5781/2023	ROHIT BHARALI @ RUHIT BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA	SC, AGRI. DEPARTMENT

20	WP(C)/5878/2023	SMTI. RINA DEKA PATHAK AND 13 ORS. Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. A PHUKAN SC, GAD
21	WP(C)/6236/2023	DEEPAK SINGH Versus THE UNION OF INDIA AND 6 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA MR. R B PHOOKAN	GA, ASSAM MR. B DEKA (r-1 & 3) DY.S.G.I.
22	WP(C)/111/2024 B/O	SUNIL YADAV AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MRS. A GAYAN MR. B DEKA (r-1,2,3) DY.S.G.I.
23	WP(C)/177/2024 B/O	KARPUNPULI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM MR. T C CHUTIA (Sr. GA, ASSAM) MAHIBUR RAHMAN (r-3) MR R SARKAR (r-3) MS. NISHA BEGUM (r-3)
24	WP(C)/521/2024	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
25	WP(C)/718/2024 FIXED	UTPAL TALUKDAR Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	MR S CHAKRABORTY SC, ONGC
26	WP(C)/805/2024 FIXED	KULAJIT DAS @ KULAJEET DAS@ KULJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
27	WP(C)/1162/2024 B/O	PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
28	WP(C)/1336/2024 B/O	NO. 637463 EX SGT SRI DAMODAR KALITA Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. M HUSSAIN S W HUSSAIN	MR. K K NANDI (r-4,5) MR. A K DUTTA(R-1,2,3) MS S DEY (r-4,5) MISS. R. DAS (r-4,5) DY.S.G.I.
29	WP(C)/1512/2024 FIXED	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC
30	WP(C)/1684/2024	HITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR D K DAS MR H BETALA MR C KUMAR	SC, AG (A AND E) GA, ASSAM SC, PWD
31	WP(C)/3101/2024 B/O	RUSTANA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	MRS. R DEVI DY.S.G.I.
32	WP(C)/3941/2024 B/O	MANASA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM MR. A DHAR(R-5) MR. A DHAR(R-5) MD F FARIDI (R-5) MD F FARIDI (R-5) SC, FINANCE DEPTT.
33	WP(C)/3953/2024 B/O	FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
34	WP(C)/4469/2024 B/O	JNANENDRA PURKAYASTHA AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	DY.S.G.I. SC, A G V B
35	WP(C)/4958/2024	DEBASHISH ROY Versus PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB

36	WP(C)/5109/2024 FIXED	NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	MR. S S ROY (R-1,2) MR. A K AZAD(R-3,4) MS S DEVI(R-3,4) DY.S.G.I.
37	WP(C)/5111/2024 FIXED	NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	MR. S S ROY (R-1,2) MR. A K AZAD (R-3,4) MS S DEVIR-3,4) DY.S.G.I.
ORDERS				
38	WP(C)/7733/2016	SRI DIPEN KALITA Versus THE GAUHATI HIGH COURT and 3 ORS.	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MS. S G BARUAH MR.N GOGOI MR. B BORGHAIN MR.H KAKATI	GA, ASSAM MR. S NEOG SC, GHC
39	Cont.Cas(C)/92/2020 FIXED, PERSONAL APPEARANCE	GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. SURAJIT DAS (R6) MR. S KATAKI (r-4) MR B DEURI (r-5) MR. S R BORUAH (r-6) MR SARFRAZ NAWAZ (R6) FARIDUL AMIN (R6) MS. R DUTTA (r-4)
40	WP(C)/3961/2021	GOKUL TALUKDAR Versus THE INDUSTRIAL CO-OPERATIVE BANK LIMITED AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	SC, CO OP MS S DAS
41	Cont.Cas(C)/787/2022	PANKAJ KALITA Versus ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. S BORA (R-1) MR. A BHATTACHARJEE (R-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
42	Cont.Cas(C)/46/2023	PANKAJ KALITA Versus ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. S BORA (R-1) MR. A BHATTACHARJEE (r-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
43	WP(C)/2186/2023	SAMSUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR G J SHARMA	SC, WATER RESOURCE
44	WP(C)/4712/2023	PRASANNA JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
45	WP(C)/5678/2023	S/356343F HAV/ORL KULDEEP SINGH Versus THE UNION OF INDIA AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	MR. B CHAKRAVARTY DY.S.G.I.
46	WP(C)/2467/2024 B/O	TRIBHUWAN ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C KEYAL	SC, AG SC, INDUSTRIES AND COMMERCE SC, FINANCE
47	I.A.(Civil)/3216/2024 in WP(C)/6038/2023	UNION OF INDIA AND 8 ORS Versus ANIL KUMAR DEORI AND ORS	MR. K K PARASAR	MR. S K DEORI GA, ARUNACHAL
	WITH WP(C)/6038/2023	ANIL KUMAR DEORI Versus UNION OF INDIA AND 8 ORS	MR. S K DEORI MR D K DEORI MS. SOMILA	MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL
48	I.A.(Civil)/3388/2024 IN WP(C) 4095/2024 (D/O) in WP(C)/4095/2024	KAMALESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA	SC, PWD
49	WP(C)/3625/2024 B/O	SOLEMAN HOQUE @ SOLAMAN HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
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16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
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24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024